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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.19/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company	Pawan Kumar Patodia-Versus-Ashoka Manufacturing Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SAPTARSHI BANERJEE Resp No. 5 S. Banerjee

1. RATNANKU BANERJI
Sr. Advocate
2. KULDIP MALLIK ADV

Petitioner
B
14/11/2017

1. MV ABHRAJIT MITRA SR. ADVOCATE
2. MISS RAJSHREE KATARIA, ADVOCATE
Respondent
1, 3 & 4

SJ
19/11/17

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 3 4 and 5
are present.

Ld. Counsel for both the parties have informed that as per order of the Hon'ble High Court at Calcutta, mediation process is going on and on this basis both the parties made a joint request for further time. Prayer is allowed.

List on 03/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)